

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 118
Cont. A (CA)- 02/425/JPR/2021
Connected With
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Mentor Home Loans India Ltd. & Ors. ...Petitioners
Versus
Basant Kumar Goyal ... Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Petitioner : Shivangshu Naval, Adv.
Akanksha Noval, Adv.
Sagrika Joshi, Adv.
For the Respondent : Sandeep Pathak, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 04.06.2024 at 03:00 PM.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

May 16, 2024

M.S.